



GNLU JOURNAL OF LAW, DEVELOPMENT AND POLITICS CALL FOR PAPERS

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The GNLU JOURNAL OF LAW, DEVELOPMENT AND POLITICS (GJLDP), is the first academic journal to look at the inter-disciplinary aspects between Law, Development and Politics, which are three entirely diverse yet convergent fields meriting greater in-depth research, discussion and analysis. We believe that it is the obligation of the academia to initiate such discussion and to analyze the various issues that are being faced in India and the world at large.

The Editorial Board of the Journal welcomes the submission of original articles, review, book reviews, comments and discussion within the aim and scope of the journal. Contributions may also be solicited by the editors. The Journal, like most academic publication, is peer-reviewed with ISSN serial publication No. 0975-0193 and is being published by Eastern Book Company (EBC).

ACCEPTED MODES OF SUBMISSIONS

GJLDP invites authors to submit manuscripts under following heads:

SECTION I - ARTICLE: The word limit for articles is between 5,000 to 8,000 words.

SECTION II - COMMENTARIES: The word limit for Commentaries is between 4,000 to 5,000 words.

SECTION III – BOOK REVIEW: GJLDP accepts books reviews, not exceeding 3,000 Words.

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Any further clarification and queries may be direct to the Editorial Board, via E-mail at: gjldp@gnlu.ac.in or Gujarat National Law University, Attalika Avenue, Knowledge Corridor, Koba, Gandhinagar 382 426.